

ascertain facts of the incident and causes thereof. Payment if *ex gratia* relief of Rs. One lakh, to be paid to the next of kin of each of the deceased innocent persons, and supply of three months dry ration and blankets, milk powder etc. to the families rendered homeless in the incident have been sanctioned by the State Government. An assessment of the damage to property in this incident has been ordered. Relief as per existing rules of the State Government will be paid on completion of the assessment.

2. Sustained pressure is being maintained on the militants and security measures in the State have been further stepped up to deal with effectively, and contain terrorist violence, including the recurrence of such incidents.

LPC Subsidy

7239. SHRI SOBHNADRESWAR RAO VADDE: Will the Minister of PETROLEUM & NATURAL GAS be pleased to state:

(a) the extent of subsidy on domestic LPG at present;

(b) whether the Government are working on subsidy phase-out; and

(c) if so, the details of the subsidy phased out during the last five years, year-wise?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT SATISH KUMAR SHARMA): (a) The extent of subsidy on domestic LPG for the Year 1982-83 is estimated to be Rs. 1145 crores.

(b) and (c) There is no such proposal at present.

[Translation]

Health Services Centers

7240. SHRI SHIVRAJ SINGH CHAUHAN:
SHRI BIR SINGH MAHATO:
SHRI ANNA JOSHI:
KUMARI PUSHPA DEVI SINGH:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the number of primary health Centers, Sub-Centers and Community Health Centers, functioning in the country, State/Union Territory-wise;

(b) the number of PHC, CHC and Sub-Centres proposed to be opened during the Eighth Five Year plan, state/Union Territory wise;

(c) the number out of them opened in each State/Union during 1982-83; and

(d) the steps taken by the Government to provide medical facilities to SC/ST and poor people residing in remote rural areas?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI PABAN SINGH GHATOWAR): (a) to (c) Details are given in the attached Statements I, II, and III.

(d) Special norms which have been prescribed for setting up Sub-Centers, Primary Health Centers to provide medical facilities to scheduled Castes, Scheduled Tribes residing in remote rural areas are given in the attached Statement - iv

STATEMENT 4

Centres and primary health centres as on 30.9.1992:

S.No.	State	Sub-Centres	CHCs	PHCs
1	2	3	4	5
1	Andhra Pradesh	7994	46	1283
2	Arunachal Pradesh	178	8	36
3	Assam	5110	68	479
4	Bihar	14799	106	2494
5	Goa	175	5	21
6	Gujarat	7294	166	918
7	Haryana	2299	41	395
8	Himachal Pradesh	1951	37	295
9	J & K	1700	37	295
10	Karnataka	7793	169	1217
11	Kerala	5094	54	907

S No.	State	Sub-Centres	CHCs	PHCs
1	2	3	4	5
12	Madhya Pradesh	11910	175	1182
13	Maharashtra	9377	285	1650
14	Manipur	420	12	72
15	Meghalaya	292	5	67
16	Mizoram	244	5	36
17	Nagaland	201	3	1039
18	Orissa	5426	119	1039
19	Punjab	2984	104	472
20	Rajasthan	8096	216	1373
21	Sikkim	142	Nil	23
22	Tamil Nadu	8681	68	1348
23	Tripura	533	8	1348
24	Uttar Pradesh	20153	228	3652

S No	State	Sub-Centres	-	CHCs	PHCs
1	2	3	4	5	5
25	West Bengal	7873	87		1544
26	A&N Islands	96	4		17
27	Chandigarh	12	1		Nil
28	D&N Havell	34	Nil		5
29	Daman & Diu	19	2		4
30	Delhi	42	Nil		8
31	Lakshadweep	14	1		7
32	Pondcherry	76	2		26
Total		130782	2060		20847

STATEMENT-44

Minimum needs programme under health-targets for 8th plan (1992-97)

S No	State	Sub-Centres	PHCs	CHCs
1	2	3	4	5
1	Andhra Pradesh	165	300	160
2	Arunachal Pradesh	100	15	5
3	Assam	80	245	65
4	Bihar	3280	1078	75
5	Goa	10	2	1
6	Gujarat	-	82	25
7	Haryana	-	-	40
8	Himachal Pradesh	-	67	5
9	J & K	800	95	15
10	Karnataka	1000	300	20
11	Kerala	1556	72	31

S No	State	Sub-Centres	PHCs	CHCs
1	2	3	4	5
12	Madhya Pradesh	1277	620	100
13	Maharashtra	800	100	50
14	Manipur	34	8	4
15	Meghalaya	150	26	10
16	Meizoram	70	8	3
17	Nagaland	80	20	5
18	Orissa	143	170	162
19	Punjab	-	44	52
20	Rajasthan	1000	200	76
21	Sikkim	5	1	2
22	Tamil Nadu	-	-	76
23	Tripura	150	55	14
24	Uttar Pradesh	4000	300	165

S.No	State	Sub-Centres	PHCs	CHCs
1	2	3	4	5
25	West Bengal	2300	625	100
26	Andaman Islands	25	4	1
27	Chandigarh	4	1	-
28	Delhi Haveli	6	1	2
29	Deman & Diu	5	1	-
30	Delhi	-	-	-
31	Lakshadweep	-	-	-
32	Pondicherry	10	10	3
Total		17030	4450	1269

Source: Working Group discussions for Eighth Plan (1992-97) and Annual Plan 1992-93 - States/UTs

STATEMENT-II

Number of Sub-Centres, Primary Health Centres and Community Health Centres Opened in each State/U T during 1992-93

S.No.	State	Sub-Centres	PHCs	CHCs
1	2	3	4	5
1	Andhra Pradesh	-	INR	INR
2	Arunachal Pradesh	-	Nil	Nil
3	Assam	-	Nil	Nil
4	Bihar	-	Nil	Nil
5	Goa	2	Nil	Nil
6	Gujarat	-	8	6
7	Haryana	7	Nil	Nil
8	Himachal Pradesh	-	Nil	Nil
9	J & K	-	Nil	Nil
10	Karnataka	-	40	2
11	Kerala	-	Nil	Nil

S.No	State	Sub-Centres	PHCs	CHCs
1	2	3	4	5
12	Madhya Pradesh	-	INR	Nil
13	Maharashtra	-	2	2
14	Manipur	-	Nil	Nil
15	Meghalaya	-	3	Nil
16	Mizoram	-	2	1
17	Nagaland	-	INR	Nil
18	Orissa	-	Nil	Nil
19	Punjab	-	Nil	Nil
20	Rajasthan	-	40	15
21	Sikkim	-	Nil	INR
22	Tamil Nadu	-	Nil	INR
23	Tripura	4	7	2
24	Uttar Pradesh	-	Nil Nil	Nil

S.No	State	Sub-Centres	PHCs	CHCs
1	2	3	4	5
25	West Bengal	-	Nil	Nil
26	A&N Islands	-	Nil	Nil
27	Chandigarh	-	Nil	Nil
28	D&N Haveli	-	Nil	Nil
29	Daman & Diu	-	Nil	Nil
30	Delhi	-	Nil	Nil
31	Lakshadweep	-	Nil	Nil
32	Pondicherr	-	INR	Nil
<u>Total</u>		6	102	28

INR. Information not received

STATEMENT-IV

Differential population norms have been prescribed for setting up of sub-centres. Primary Health Centres in Tribal areas and hilly areas These are:

	Population Norms	
	Plain Areas	Hilly/Tribal areas
Sub-centres	5,000	3,000
Primary Health Centres	30,000	20,000
Community Health Centres	1,20,000	80,000

Guidelines have been issued to the States to set up atleast 15% of the Sub-centres in Scheduled Caste bastis or villages having 20% or more Scheduled Caste population and 7.5% of their annula targets in tribal areas.

The State Governments have also been advised to give further relaxation for setting up Sub-centres, Primary Health Centres in case of tribal hamlets and Scheduled Caste bastis which are 5 Km. away from available Health and Family welfare delivery points.

[English]

Privatisation of India Iron and Steel Companies

7241. SHRIMATI GEETA MUKHERJEE: Will the Minister of STEEL be pleased to state:

(a) whether all the trade unions of the Indian Iron and Steel Company have opposed the Government's move for privatisation of the Company;

(b) if so, the details thereof; and

(c) the reaction of the Government thereto?

THE MINISTER OF STATE OF THE MINISTRY OF STEEL (SHRI SONTOSH MOHAN DEV): (a) and (b) Yes, Sir. The trade unions had suggested in July, 1992 and reiterated in March, 1993 that the Burner Works of IISCO should be modernised by SAIL based on its proposal

considered by Government; the Burnpur Works cannot be hived off as a joint venture; etc.

(c) Government are examining possibilities of private participation in IISCO for the purpose of Modernising/expanding the Burnpur Steel Works to a crude steel capacity of 1.5 million tonnes per annum, in a cost and time-effective manner. While doing so, Government are committed to ensuring full protection of the Workers' interests.

Cure for AIDS

7242. SHRIGEORGE FERNANDES: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether for the first time in the country, the AIDS causing HIV has been isolated and growth at the Cancer Research Institute, Bombay; and

(b) of so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI PABAN SINGH GHATOWAR): (a) and (b) The Cancer Research Institute, Bombay has claimed to have isolated the Human immunodeficiency virus. Earlier, such claims had been made by scientists in the All India Institute of Medical Sciences, New Delhi and National AIDS Research Institute, Pune also.

Currently the Cancer Research Institute, Bombay is working on Molecular characterization of the Indian HIV.

[Translation] :

Visit of Delegation to J & K

7243. SHRI MADAN LAL KHURANA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether a 20-Member Multi-Party Delegation visited the Kashmir Valley in the last week of October, 1992;

(b) if so, whether the Delegation unanimously recommended that elections are not possible in Jammu and Kashmir under the Present circumstances;